

loped technologies : improvement of raw material quality e.g. coal, coke, refractories, fluxes etc ; interaction of R & D centres with academic and scientific institutions etc. The Committee in its fifth meeting decided that based on its deliberations, an overall science and technology plan for the steel sector should be prepared identifying the thrust areas and technology missions. This plan is expected to be finalised early.

Amount Allotted to Andhra Pradesh for Small and Marginal Farmers

2997. SHRI V. TULSIRAM : Will the Minister of AGRICULTURE be pleased to state :

(a) the amount allotted to Andhra Pradesh for assisting the small and marginal farmers during the current financial year and the current Plan period ;

(b) the criteria adopted to identify the small and marginal farmers ;

(c) the instructions issued to identify deserving farmers and the details thereof; and

(d) the extent to which funds were utilised and the success achieved during the period so far ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) Under the Centrally Sponsored Scheme of Assistance to small and Marginal Farmers for increasing agricultural production funds amounting to Rs.387.75 lakh have been released by the Government of India as Central share to Andhra Pradesh during 1986-87 (Upto 7.11.86). Grant-in-aid is allotted on annual basis under the scheme.

(b) and (c). Detailed guidelines for implementation of this scheme including the procedure for identification of the small and marginal farmers have issued to all the State Governments. The definition of small and marginal farmers, as accepted under the Integrated Rural Development Programme (IRDP) has been adopted as criteria for identification of small and marginal farmers under this scheme. The eligibility would be

in terms of either ownership or cultivation of holdings of the prescribed size. The usual income criteria as in the case of IRDP is not applicable. The definition of the small and marginal farmers is given below :

(i) *Small Farmer* : A cultivator with a land holding of 2 hectares or below is a small farmer. A farmer having class 1 irrigated land, as defined in the State Land Ceilings Legislation, of one hectare or less will also be considered as a small farmer. Where the land is irrigated but not of the Class-1 variety, a suitable conversion ratio may be adopted by the State Government with a ceiling of 2 hectares.

(ii) *Marginal Farmer* : A person with a land holding of one hectare or below is a marginal farmer. In the case of Class-I irrigated land, the ceiling will be 0.50 hectare.

(d) Andhra Pradesh Government have reported that sum of Rs. 1737.66 lakh were utilised against Rs. 1991.84 lakh released by the Government of India since inception upto the end of June, 1986. The progress achieved under various components of the scheme since its operation is indicated below:

Component	Achievement Upto June, 1986
(i) Minor Irrigation	
(a) Number of wells/ tube-wells constructed.	35451
(b) Number of pumpsets/ diesel engines/ electric motors installed.	37364
(ii) Number of seed minikits distributed (In lakh)	3.28
(iii) Area covered under land development (Hectare)	12337

Approval of Water Supply Schemes for Rajasthan

2998. SHRI RAM SINGH YADAV : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that due to acute famine and drought conditions in Rajasthan, a large number of wells and tube-wells have gone dry this year ;

(b) whether it is also a fact that Govern-